GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA UNSTARRED QUESTION NO. 986 ANSWERED ON 31.07.2024

Irregularities in NEET-UG

986. SHRI RANDEEP SINGH SURJEWALA:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that Government has claimed there are no paper leaks in the NEET-UG 2024 examination in the Supreme Court;
- (b) the details of the instances of irregularities alleged in the NEET-UG exam State-wise; and
- (c) the reason for the National Testing Agency (NTA) not conducting the NEET-UG examination in an online format?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUKANTA MAJUMDAR)

(a) to (c) National Testing Agency (NTA) conducted NEET(UG) Examination on 5th May 2024 in OMR (Pen and paper) mode. After the conduct of the examination, certain cases of alleged irregularities/cheating/malpractices were reported. The Ministry of Education on 22.6.24 asked the Central Bureau of Investigation to conduct a comprehensive investigation into the entire gamut of alleged irregularities including conspiracy, cheating, breach of trust etc. The Hon'ble Supreme Court in WPC 335/2024 and connected matters, in Order dated July 23rd, 2024 has said that "Ordering the cancellation of the entire NEET(UG) 2024 Examination is not justified on the application of the settled tests which have been propounded in the decisions of this Court or on the basis of the data and material available in the record". Further, in compliance of the aforementioned order, the revised result of NEET(UG) 2024 Examination has been declared on 26th July, 2024.

NTA has informed that different examinations are conducted in Computer Based Test (C.B.T) or penand-paper mode depending on requirements of different examinations, availability of resources etc. The NEET(UG) Examination is conducted by NTA on behalf of Ministry of Health and Family Welfare in pen and paper mode as per requirements.
